

- and depots and house-keeping articles
- vi) Demands received by the Govt under special circumstances
- vii) Against firm demands of
- (a) Andman and Nicobar Islands
- (b) P&T Dispensaries
- (c) Hindustan Machine Tools
- (d) Bharat Heavy Electricals
- (e) CGHS
- (f) National Policew Academy
- (g) C R P F
- (h) Delhi Hospitais

However, this was restricted to CGHS/ Delhi Hospitals in 1986 and to CGHS/ Adaman and Nicobar Islands from 1987 onwards

(b) and (d) Questions does not arise

[*Translation*]

#### Study on Handicraft

6412 SHRI RAJVEERSINGH Will the Minister of TEXTILES be pleased to state

(a) whether any study in respect of technical, financial organisational, artistic and other aspects of handicraft industry has been conducted

(b) whether such development efforts of various State Governments have been co-ordinated

- (c) if so, the details thereof; and
- (d) if not, the reason therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Yes, Sir

(c) A statement is attached

(d) Does not arise

#### STATEMENT

(c) The various studies conducted by office of the Development Commissioner (Handicrafts) include 105 craft specific surveys/studies, 19 craft documentation, one report of High Power Committee and one report of Task Force on Handicrafts

The Office of the Development Commissioner (Handicrafts) coordinate the developmental efforts of various states by holding regular meetings with managing Directors of State and Central Handicraft Development Corporations. Besides, major policy issues concerning handicrafts are raised and discussed in the All India Handlooms and Handicraft Board consisting of representatives from all States

[*English*]

#### Liabilities on Lined Water Courses

6413 SHRI DAULAT RAM SARAN Will the Minister of WATER RESOURCES be pleased to state

(a) the total liabilities on account of the lined water courses and other on farm development work on the Indira Gandhi Canal in Rajasthan in Stage I and Stage II.